

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**ORIGINAL APPLICATION NO.170/000966/2019**

**DATED THIS THE 3<sup>RD</sup> DAY OF OCTOBER, 2019**

**HON'BLE DR.K.B.SURESH  
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)  
...MEMBER(A)**

K. Gopi Krishna,  
S/o late K. Raghavaiah,  
Aged about 61 years,  
Retired Dy. Labour Welfare Commissioner (Central)  
Resident of Flat No.PTB-204,  
Golden Blossom Apartments  
Opposite: Sai Baba Ashram, Kadugodi,  
Bangalore –560 067, Karnataka. ....Applicant

(Party in person)

Vs.

1.The General Manager  
Machine Tool Prototype Factory  
Government of India,  
Ministry of Defence,  
Ordinance Estate, Ambarnath (West)-421 502.  
Thane District, Maharashtra.

2. The Principal Controller of Defence Accounts(Pensions),  
Government of India,  
Ministry of Defence,  
Draupadi Ghat, Allahabad-211 014,  
Uttarpradesh.

3. Union of India, Represented by the Secretary  
Ministry of Defence,  
South Block, Nirman Bhavan,  
New Delhi – 110 011. ....Respondents

( By Standing Counsel Shri S. Sugumaran for Respondents)

**ORDER (ORAL)****HON'BLE DR.K.B.SURESH** ...**MEMBER(J)**

Heard. Shri S. Sugumaran, learned counsel for the respondents files a short reply dated 03.10.2019, on receipt of which, the applicant smiles and submits that the relief has been granted.

2. Therefore, nothing remains in the OA. OA disposed off. No costs.

(C.V. SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

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**Annexures referred to by the Applicant in OA No.966/2019**

Annexure A1 : New PPO No.401201200751 published by the respondents.

Annexure A2 : Representation dated 08.6.2018.

Annexure A3 : Reminder/ second representation dated 09.08.2018.

Annexure A4 : Important Circular No.C-164 (No.GI/C/0199/Vol-I/Tech) dt.30..5.2017 issued by R-2.

Annexure A5 : Important Circular No.76 (No.GI/C/0176/Vol-XV/1(G)/Tech) dt.25.11.2009 issued by R-2.

Annexure A6 : Circular No.PEN CELL/7705/7<sup>th</sup> CPC/2017 Pension Cell dt.04.7.2017 issued by R-!.

Annexure A7 : Letter with Annexure dated 03.06.2017 submitted by Applicant to R-1.

Annexure A8 : E-mail with Annexure dated 03.06.2017 submitted by Applicant to R-1.

Annexure A9 : Reminder/ 2<sup>nd</sup> letter with Annexure dated 23.06.2017 submitted by applicant to R-1.

Annexure A10 : Reminder/ 2<sup>nd</sup> E-mail with Annexure dated 23.06.2017 submitted by applicant to R-1.

#### **Annexures referred to by the Respondents in the Short Reply**

1. Annexure R1 : Copy of the fax dated 17.9.2019.

2. Annexure R2 : Copy of P.P.O.

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